## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:889 ANSWERED ON:29.07.2010 . AMENDMENT IN HINDU MARRIAGE ACT Das Gupta Shri Gurudas;Yadav Shri Ranjan Prasad

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is proposal to amend the Hindu Marriage Act to bar same gotra marriages;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be amended?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Madam.
- (b) & (c) Does not arise.